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C.A.No. 1727 OF 2002
ITEM No.206

Court No. 3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.1727/2002

MIDNAPORE PEOPLES' CO-OP. BANK LTD. &ORS

Appellant (s)

VERSUS

CHUNILAL NANDA & ORS.
(With Office Report)
(For Final Disposal)
With

Respondent (s)

SLP(C)No.13045-13046/2003
(with appln. for c/delay in filing SLP & office report)

Date : 09/01/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Parijat Sinha, Adv.
Mr. Satish Vig,Adv.

For Respondent (s)Mr. K.V. Vijayakumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

List the appeal along with the SLP in usual course.

(D.L.Chugh) (Vijay Aggarwal)
Court Master Court Master